

ITEM NO.58

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court Of Judicature At Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 16931/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16933/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16930/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 84082/2022 - INTERVENTION/IMPLEADMENT

IA No. 16927/2022 - INTERVENTION/IMPLEADMENT

IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52221/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 58298/2023

IA No. 58298/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52221/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Mugdha, Adv.

For Respondent(s)

Mr. Avinash Tripathi, AOR
Mr. Amit Anand Tiwari, Adv.
Mr. Binay Kumar, Adv.
Mr. Aditya, Adv.

Mr. Sumit Kishore, Adv.
Ms. Shreya Smriti, Adv.
Mr. Sulabh Singh Chauhan, Adv.
Mr. Ajit Kumar Ekka, AOR

Mr. Alok Singh, Adv.
Mr. Murlī Panicker, Adv.
Mr. Anurag Singh, Adv.
Ms. Manju Jetley, AOR

Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Mr. Alok Kumar, Adv.
Mr. Deepak Mani Tripathi, Adv.
Mr. Kush Goel, Adv.
Ms. Rumi Chanda, Adv.

Ms. Priyanka Das, Adv.
Mr. Sughosh Subramanyam, Adv.
Ms. Deepabali Dutta, Adv.
Mr. Santosh Kumar, Adv.
Mr. Shashank Bajpai, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

**[DEEPAK JOSHI]
COURT MASTER**

**[KAMLESH RAWAT]
ASSISTANT REGISTRAR**